

Residential Plots to Weaker Section

243. SHRI MANIBHAI RAMJIBHAI CHAUDHARI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government has proposed to provide residential plots to the weaker sections like OBC & SC & ST in Delhi and other States under 20 point programme;

(b) if so, whether the Government also propose to provide residential facilities to weaker sections of society in Gujarat;

(c) if so, the details alongwith the time by when plots are likely to be provided; and

(d) if not, the reasons therefor ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G.VENKATARAMAN) : (a) So far Urban Housing is concerned, the 20 point programme does not envisage any scheme for providing residential plots to the weaker sections.

(b) to (d) Do not arise. However, housing being a state subject, it is for the State Governments to formulate schemes for providing housing facilities to the weaker sections as per their plan priorities and resources. So far HUDCO is concerned, since inception in 1970 and as on 30.9.97, it has so far sanctioned 1024 schemes for housing, including EWS housing, in Gujarat. These schemes envisage construction of 381143 E.W.S dwelling units, 3883 upgraded units and 6590 developed plots.

Commercial Space Builders

244. SHRI T. GOVINDAN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Housing and Urban Development Corporation (HUDCO) allot commercial space to builders in major cities in the country ;

(b) if so, the details of such allotments made during the last five years ;

(c) whether there are instances of violation of norms of agreement by the builders ;

(d) if so, the details thereof ; and

(e) the steps taken by the Government for its prevention?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATARAMAN) : (a) and (b) No, Sir. No commercial space is being allotted by HUDCO to commercial builders. However, a Community Centre complex at Andrews Ganj, New Delhi, is being developed by HUDCO on behalf of

Government. M/S Ansal Properties and Industries Limited (APIL) has been allotted space after auction on 10.3.95 for building a shopping arcade over the car parking basement constructed by HUDCO, with the approval of Government.

(c) According to HUDCO, norms as laid down in the agreement of sublease have not been violated.

(d) and (e) Do not arise.

Employment on fake Certificates/Marksheets in Railways

245. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of RAILWAYS be pleased to state :

(a) whether some cases have come to the notice of the Government that the wards of railway employees entered into employment in Class III and IV grades by producing fake marksheets and certificates of Board of High Schools and Intermediate during the last three years;

(b) if so, the details thereof ;

(c) whether such persons are still working or suspended/removed from employment;

(d) if so, the details in this regard; and

(e) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Doubling and electrification of Chennai-Mumbai line

246. SHRI A.G.S. RAM BABU : Will the Minister of RAILWAYS be pleased to state :

(a) the sections which are doubled and electrified and yet to be doubled and electrified Chennai—Mumbai line ;

(b) the reasons for the delay of the same ; and

(c) the time by which the said work is likely to be completed ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) The details are as under :

Sections Doubled	Sections Electrified
1	2
1. Chennai-Renigunta Via Arakkonam	1. Mumbai—Pune
2. Renigunta—Balapalle	2. Renigunta—Chennai
3. Bhakarapeta—Cudapah	